

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.03/Chd/Hry/2018

In the matter of:

Resfeber Labs Pvt. Ltd.

....Applicant-Operational Creditor.

Versus.

Bookawheel Technologies Pvt.Ltd.

....Respondent-Corporate Debtor.

Present: None.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 05.03.2018.

Sd/-
Court Officer.

February 21, 2018.
Ashwani